

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 109**  
**(IB)-146(PB)/2020**

**IN THE MATTER OF:**

M/s. Intec Capital Ltd ..... Applicant/petitioner

v.

M/s. R.K. Press Components Pvt Ltd. .... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP)**

**Order delivered on 10.02.2020**

**Coram:**

**SHRI B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**


**PRESENTS:**

For the Applicant: Mr. Dhruv Sharma, Adv. (AR)  
For the Respondent: Mr. Pradeep Khatain, Adv.

**ORDER**

List on 28.02.2020.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**